

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : MOL Toyofuji Automotive Logistics India Pvt Ltd  
Vs  
Sical Logistics Ltd

**MAIN PETITION NUMBER** : IBA/73/2020  
**(IA/MA) APPLICATION NUMBERS**

IA/92(CHE)/2022

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**ORDER**

Present: Ms. Dharmya, Ld. Counsel for Applicant.  
Mr. Rajkumar Jhabakh, Ld. Counsel for Respondent.

File taken up today as 19.04.2024 was declared holiday on account of elections.

List the application for hearing on **20.06.2024 (physical hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**